

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.230 of 2021**

**IN THE MATTER OF:**

**Universal Speciality Chemicals Pvt. Ltd.**

**...Appellant**

**Versus**

**Safex Chemicals (India) Ltd. & Anr.**

**...Respondents**

**For Appellant:                Shri Varun Mishra, Advocate**

**For Respondents:            None**

**ORDER**  
**(Virtual Mode)**

**08.04.2021**            In this Appeal, there was nobody present on 6<sup>th</sup> April, 2021. Now in Virtual Mode, one Advocate – Shri Varun Mishra is seen but he is not audible nor does it appear that he can hear us. The Registry informs that the Advocate Shri Abhishek Bharti has sent e-mail about death of his father on 2<sup>nd</sup> April, 2021 and has sought time.

As such, instead of passing any further Orders, we adjourn this matter. On the next date, parties should ensure that they appear or there is Advocate who can plead for them. If nobody appears, we would pass suitable directions and Orders.

List the Appeal as 'fresh case' on 28<sup>th</sup> April, 2021.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*